Name of Corporate Debtor : PIYALI TRADING COMPANY PRIVATE LIMITED Date of commencement of CIRP: 09.06.2025

## LIST OF CREDITORS UNDER REGULATION 13(2)(CA) OF THE CIRP REGULATIONS This List is as on 16 July 2025

For any query related to claims, please contact on e-mail id: cirp.piyalitrading@gmail.com

List of operational creditors Operational creditors(other thanWorkmen and Employees and Government Dues)

Limited		-	00.070/12/12/10/0	2.00				0	0 0.00	0.00 0.00	0.00	0.00 0.00
Limited			5 87 77 516 NO	200		+						
			5,78,55,516	T.00	Unsecured	-	No	No 0.00		0.00	0.00 0.00	0.00 0.00 0.00
Lucas Meyer Industries Private	-	24.06.2025		100		+						
			8,72,000	TOO	Unsecured	-	No	No 0.00		0.00	0.00 0.00	0.00 0.00 0.00
Agroweb Online Private Limited		24.06.2025		100		+				set-off		set-off
	Date of	Date of receipt	receipt Amount Claimed	Amount of Claims Admitted	Nature of Claims admitted Nature of Claim Wheth Party	20	Whether related party	mitted % of voting Whether related % of voting party Share in COC, if applicable	er related % of voting share in COC, if applicable	er related % of voting of share in Contingen COC, if t claims applicable	er related % of voting of share in Contingen COC, if t claims applicable	er related % of voting of share in Contingen COC, if t claims d applicable

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